

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) AND ORS.
(with interim relief and office report)

Respondent(s)

Date : 27/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr A.K.Gupta, Adv.
Mr. Naresh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1(i-iv), 2(i-iv) have filed counter
affidavit.

Service of respondent nos. 3 to 8 is still awaited.

List again on 4.9.2015.

Signature Not Verified

(RACHNA GUPTA)

Registrar

Digitally signed by
Hema Joshi
Date: 2015.07.30
10:26:03 IST
Reason: